

Table of the Rajya Sabha. [See Appendix VIII, Annexure No. 84.]

DR. R. P. DUBE: Will the hon. Minister please give the reason why the output per worker in Government collieries was less in the year 1950?

SHRI K. C. REDDY: In 1950 there was a large number of surplus labour in the railway collieries. It has been gradually brought down in the previous three years. That is one of the reasons why the output has gone up.

LOANS FOR DISPLACED PERSONS

†*325. SHRIMATI SAVITRY NIGAM: Will the Minister for REHABILITATION be pleased to state the amount of loans proposed to be given to the displaced persons in 1954-55?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): Rs. 1324.64 lakhs.

श्रीमती सावित्री निगम : क्या मैं जान सकती हूँ कि इस ऋण में से कितनी रकम दिल्ली स्टेट को दी गई है ?

श्री जे० के० भोंसले : अभी हाल तो दिल्ली स्टेट गवर्नमेंट को ५०,००० रु० दिया गया है ।

श्रीमती सावित्री निगम : क्या दिल्ली के विस्थापितों की तरफ से कोई ऐसी शिकायत पेश हुई है कि यह ऋण की रकम उन्हें बहुत देर में दी गई है ?

श्री जे० के० भोंसले : नहीं । अभी तक कोई शिकायत नहीं आई है ।

†Original notice in Hindi as below:—

विस्थापितों को ऋण

*३२५. श्रीमती सावित्री निगम : क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि सन् १९५४-५५ में विस्थापितों को कितनी रकम ऋण के रूप में देने का विचार है ?

श्री कृष्णकान्त व्यास : क्या मैं जान सकता हूँ कि सन् १९५२-५३ में जो रकम दी गई थी वह इस रकम से कम है या ज्यादा ?

श्री जे० के० भोंसले : यह रकम ५०,००० रु० की सिर्फ छः महीने के लिए मंजूर हुई है ।

MR. CHAIRMAN: The Question hour is over.

12 NOON.

WRITTEN ANSWERS TO QUESTIONS

DIRECT TAXES ON SOUTH AFRICAN INDIANS ISSUE

*306. SHRI P. C. BHANJ DEO: Will the PRIME MINISTER be pleased to state:

(a) whether Government have been asked by the United Nations General Assembly to start direct negotiations with the South African Government on the question relating to the treatment of South African Indians; and

(b) if so, whether Government have taken any action in the matter?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) Yes.

(b) Our Permanent Representative at the U.N. has been asked to take up the matter with the Permanent Representative of the Government of the Union of South Africa in consultation with the Permanent Representative of the Government of Pakistan.

COAL EXPORT COMMITTEE'S REPORT

*314. SHRI N. PRASADARAO: Will the Minister for PRODUCTION be pleased to state:

(a) whether the Committee to advise on the measures to be adopted for increasing coal exports has submitted its report;

(b) if so, what are its recommendations; and